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CITY CIVIL AND SESSION COURT MUMBAI  
In The Court Of:HHJ. SHRI. J.C. JAGDALE  
COURT 51 ADDL SESSIONS JUDGE  
Criminal Cases Listed on 23-09-2020

Sr No	Cases	Party Name	Advocate Name
<b>HEARING</b>			
1)	<a href="#">CRI REV APP/101223/2017</a>	Ashok Hotchand Advani - Aplcnt. Versus Central Bureau of Investigation - Respdt.	Dinesh Tiwari and Associates
2)	<a href="#">M A IN ABA/100062/2020</a>	Vasant Dhondur Lad Versus State CBI BS FC	Mahadik And Associates
3)	<a href="#">MISC APPLN CBI/100410/2020</a>	Nandini Sumant Versus The State C.B.I.	B.K.Barve and Co.
4)	<a href="#">MISC APPLN CBI/100411/2020</a>	Ashwini P. Janorkar Versus The State C.B.I.	B.K. Barve and Co.
<b>EVIDENCE PART HEARD</b>			
5)	<a href="#">SPL CASE CBI/100036/2010</a>	State CBI BS FC MUMBAI Versus Shekhar Mehta Others	
6)	<a href="#">SPL CASE CBI/100052/2010</a>	The State CBI BS AND FC MUMBAI Versus M-s Swati Diamonds and Others	
7)	<a href="#">SPL CASE CBI/100053/2011</a>	CBI BS and FC MUMBAI Versus N.N. Shenoy	
<b>ARGUMENT ON EXH.READY</b>			
8)	<a href="#">SPL CASE CBI/100094/2009</a>	State C.B.I.BS FC MUMBAI Versus Shrikrishna Laxman Ayachit Others	SPP Gonsalves  Mr.ShingnapurkarLakara Mujumdar
<b>N.B.W.UNREADY</b>			
9)	<a href="#">SPL CASE CBI/100035/2011</a>	CBI BSMUMBAI Versus Rajendra Balu Shelke and Others	
10)	<a href="#">SPL CASE CBI/100036/2012</a>	The State CBI ACB Mumbai Versus Smt. Shwata Rajendra Shelke	